

THE COLONIAL PRISONERS REMOVAL (REPEAL) ACT, 2001

No. 12 OF 2001

[9th May, 2001.]

An Act to repeal the Colonial Prisoners Removal Act, 1884.

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Colonial Prisoners Removal (Repeal) Act, 2001.

**Repeal of Acts
47 and 48
Vict., C. 31.**

2. The Colonial Prisoners Removal Act, 1884 is hereby repealed.